

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 11th February, 2014

APPEAL NOS. 196 & 199 OF 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 196 of 2013 & IA-272 of 2013

**M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ... Respondent(s)**

Appeal No. 199 of 2013 & IA-277 of 2013

**Tamil Nadu Electricity Consumers Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah
Mr. Arun Anbumani
Ms. Shagufa Salim**

**Counsel for the Respondent (s): Mr. S. Vallinayagam for R-1
Mr. G. Umapathy for TNERC**

ORDER

The learned counsel for the Respondent seeks some time to make his
reply submissions.

Post the matter for reply submissions on **04.03.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt